

(J.H.C.Sch. 1-7)

Through FAX

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/1 /13-14/Apptt.
Letter No. /Apptt.
Dated : February, 2015

To,

1. Sri Ashok Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Simdega,
2. Sri Surendra Sharma, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Khunti,
3. Sri Taufiqul Hassan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Latehar,
4. Sri Radha Krishan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Dumka,
5. Sri Rajeev Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Koderma,
6. Sri Subhash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Sahebganj,
7. Sri Kamal Kumar Srivastava, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Giridih,
8. Sri Rajesh Kumar No. I, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Jamshedpur,
9. Sri Anil Kumar Pandey, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Dhanbad,
10. Sri Sanjay Kumar No. II, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chaibasa,
11. Sri Sujit Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Seraikella,
12. Sri Rajni Kant Pathak, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Ranchi,
13. Sri Amit Shekhar, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Bokaro,
14. Sri Yashwant Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Gumla,
15. Sri Kamlesh Kumar Shukla, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Garhwa,
16. Sri Uttam Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Daltonganj,
17. Sri Anand Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Godda,
18. Sri Ramesh Chandra, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Pakur,
19. Sri Ghulam Haidar, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Lohardaga,
20. Sri Prabhakar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Jamtara,
21. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Deoghar,
22. Sri Taufique Ahmed, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chatra,
23. Sri Sanjay Kumar Choudhary, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Hazaribagh.

Sub. :- Regarding nomination for attending a One day Workshop scheduled to be held on **07th February, 2015** at Nyaya Sadan, **JHALSA**, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending a one day Workshop on "Capacity building of PLVs as well as strengthening Legal Aid Clinics working at Jail/JJB/Police station/village/sub-Division and mental health institution and disaster management (quick response by Legal service institution during natural or manmade disaster time)" scheduled to be held on **07.02.2015** and direct you to report at Nyaya Sdan, JHALSA, Ranchi at 10:00 A.M. sharp.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid course.

This is for information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 1131-1156 Apptt. dated Ranchi the 05.02.15

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Chaibasa /Daltonganj/Dhanbad / Deoghar / Dumka/ Garhwa/ Giridih /Goddal Gumla/Hazaribag / Jamshedpur/Jamtara / Koderma/ Khunti/Latehar/ Lohardaga /Sahebganj/ Seraikella/ Simdega / Pakur/ including Principal Judicial Commissioner Ranchi for information /the Member Secretary, JHALSA, Ranchi for information with reference to his letter No. JHALSA / 720 dated 04.02.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi / the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-loaded the letter on the Court's Website.


05-02-15
Registrar General